

Capital Raised by Coal Mining Companies

4269. SHRI SUDHAKAR PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the number of coal mining Companies which have raised Capital since 1969 ;

(b) the names of the Companies and the amount of Capital raised ;

(c) whether Government are aware that a part of the Capital is not utilised ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b) On the basis of the reports sent by the companies to the Controller of Capital Issues the following four coal-mining companies have raised capital by way of issue of further shares (other than Bonus shares through capitalisation of reserves) since 1969.

Name of the Company	Amount of share capital raised. (Rs. in lakhs)
1. Jaipuria Samla Amalgamated Collieries Ltd.	90.00
2. Oriental Coal Co. Ltd.	51.63
3. National Coal Development Corpn. Ltd.	1026.59
4. Singareni Collieries Co. Ltd.	120.00
	Total : 1288.22

(c) and (d). Information is not readily available. The same will be collected and laid on the table of the House.

Manufacture of Pistols of Non-Prohibited Bores

4270. SHRI SWARAN SINGH SOKHI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ordnance Factories in India have started manufacturing Pistols of non-prohibited bores ; and

(b) if so, when these are expected to be released in open Market ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : No Sir. A composite Project for the manufacture of .32" pistols for the civilian use and those required by the Services has been sanctioned. The production is likely to commence in about 5 years.

Rate of Increase in Passenger Fares on Trunk Routes Operated by Indian Airlines

4271. SHRI BISHWANATHI JHUNJIUNWALA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the increase in the passenger fares on the trunk routes operated by the Indian Airlines during the last three years ;

(b) whether with the increase in the fare, there has been any corresponding increase in the 'in plane' passenger amenities ;

(c) if so, the extent thereof ;

(d) whether some of the existing facilities to the passengers other than 'in plane' facilities have been curtailed and if so the reasons therefor and the saving likely to accrue therefrom ; and

(e) whether Government propose to look into the matter of facilities and if so, when ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The fares were increased by 8% on the 1st November, 1969 and by 15% on the 1st July, 1971.

(b) and (c). The revision in the fares was necessitated by increased operational and other costs. Efforts are continuously being made by Indian Airlines to improve passenger amenities to the extent possible.

(d) In keeping with international practice, free surface transport between city terminals and airports was withdrawn from the 1st April 1972, as it was no longer possible for Indian Airlines to meet the heavy costs of providing this facility.

(e) No such proposal is under consideration. The management, however, keeps a continuous watch on this matter.